

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-123/2003/3954/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
Principal Judge,
Family Court, Nalbari.

Dated Guwahati the th 26 April, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.FC.NLB/08/2019/378 dtd. 24.04.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.05.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 02.05.2024 till the morning of 03.05.2024**, as prayed for. The Counsellor, Family Court, Nalbari, and in his absence, the Chief Judicial Magistrate, Nalbari would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-123/2003/3955-3956/A, dated, 26-04-2024
Copy to.

1. The Chief Judicial Magistrate, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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